

**DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)**

Meeting No. 17/17 dt. 30.03.2017 for the licensing year 2016-17 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2015-20 pertaining to Food & Mics. Products under the Chairmanship of Sh. J V Patil, Addl. DGFT. Following members were present in the meeting.

S.No.	Name of the Officer	Designation	Department
1.	Sh. Harpreet Singh	Asstt. Director	MSME (Chem.)
2.	Sh. Karan Singh Sejwal	Dy. Indl. Adviser,	MFPI
Officers in attendance			
1.	Sh. Yoginder Singh	DDG	DGFT
2.	Sh. Ratan Lal Meena	FTDO	DGFT

Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para 4.12(a)(vi) of Hand book of procedure (vol-1) 2015-20 updated as on 01.04.2015.

1	650 Case No.:1/17/85- ALC3/2016	Party Name:ORIENT CRAFT LIMITED	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00163/AM17/	RLA File :05/24/040/00540/AM17/	Lic.No/Date: 0510401431 31.01.2017	Deferred
	The Committee noted that the hard copy of application is awaited. The Committee decided to remind concerned RA to forward the hard copy of application. The case is deferred for 27.04.2017.			

2	651 Case No.:2/17/85- ALC3/2016	Party Name:EMPIRE TOBACCO COMPANY PVT. LTD.	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00164/AM17/	RLA File :03/94/040/00847/AM17/	Lic.No/Date:0310810129 27.12.2016	Deferred
	The Committee noted that the comments are awaited from DIPP. The Committee decided to remind DIPP to expedite the comments. The case is deferred for 27.04.2017.			

3	652 Case No.:3/17/85- ALC3/2016	Party Name:AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00165/AM17/	RLA File :03/94/040/00907/AM17/	Lic.No/Date:0310810296 04.01.2017	Deferred
	The Committee noted that the comments are awaited from DIPP. The Committee decided to remind DIPP to expedite the comments. The case is deferred for 27.04.2017.			

	653	Party Name:GELTEC	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
--	-----	-------------------	--	---------

Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 बाणिज्य विभाग/Department of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

4	Case No.:4/17/85- ALC3/2016	PRIVATE LIMITED	ALC3/2016 30.03.2017	
	HQ File :01/85/050/00166/AM17/	RLA File :03/94/040/00924/AM17/	Lic.No/Date:0310810538 16.01.2017	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 27.04.2017.				

Rup

5	654 Case No.:5/17/85- ALC3/2016	Party Name:AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00167/AM17/	RLA File :03/94/040/00940/AM17/	Lic.No/Date:0310810531 16.01.2017	Deferred
The Committee noted that the comments are awaited from DIPP. The Committee decided to remind DIPP to expedite the comments. The case is deferred for 27.04.2017.				

Rup

6	655 Case No.:6/17/85- ALC3/2016	Party Name:JABS INTERNATIONAL PVT.LTD.	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00168/AM17/	RLA File :03/94/040/00948/AM17/	Lic.No/Date:0310810662 20.01.2017	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 27.04.2017.				

Rup

7	656 Case No.:7/17/85- ALC3/2016	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00169/AM17/	RLA File :05/23/040/00490/AM17/	Lic.No/Date:0510401229 10.01.2017	Deferred
The Committee noted that the comments are awaited from DBT. The Committee decided to remind DBT to expedite the comments. The case is deferred for 27.04.2017.				

Rup

8	657 Case No.:8/17/85- ALC3/2016	Party Name:EARTH EXPO COMPANY	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00170/AM17/	RLA File :24/24/040/00031/AM17/	Lic.No/Date:2410042146 10.02.2017	Deferred
The Committee noted that the comments are awaited from MFPI and ICAR, Pusa, New Delhi. The Committee decided to remind them. Committee also decided to call for details from the firm of the product like country of import, export and usage etc and last three year data. The case is deferred for 27.04.2017.				

Rup

	658	Party Name:SUKASO	Meet No/Date:17/85-	Status:
--	-----	-------------------	---------------------	---------

44-1
योगेश्वर सिंह / YOGISHWAR SINGH
उप महासंचालक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
भारत सरकार, नई दिल्ली
Ministry of Commerce
Government of India, New Delhi

9	Case No.:4/20/85- ALC3/2015	CERACOLORS PVT LTD	ALC3/2016 30.03.2017	
	HQ File :01/85/050/00198/AM16/	RLA File :09/24/040/00473/AM16/	Lic.No/Date:0910062879 20.11.2015	Deferred
	The Committee noted that the comments are awaited from MSME(G&C). The Committee decided to remind MSME(G&C) to expedite the comments. The case is deferred for 27.04.2017.			

[Signature]

10	659 Case No.:6/19/85- ALC3/2015	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00192/AM16/	RLA File :02/24/040/00183/AM16/	Lic.No/Date:0210206449 15.01.2016	Deferred
	The Committee noted that the firm has requested to attend the PH and sought additional time to attend the P.H. The Committee accepted the request of the firm.			

[Signature]

11	660 Case No.:2/11/85- ALC3/2016	Party Name:GHODAWAT AGRO PVT. LTD.	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00099/AM17/	RLA File :31/83/040/00075/AM17/	Lic.No/Date:3110066335 12.09.2016	Deferred
	The Committee decided to defer the case as the firm's earlier cases are under examination.			

[Signature]

12	661 Case No.:4/13/85- ALC3/2015	Party Name:SUPERHOUSE LTD.,	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00100/AM16/	RLA File :06/24/040/00017/AM16/	Lic.No/Date:0610038195 17.07.2015	Approved
	The Committee noted the comments of TC, Mumbai furnished vide their letter No. 11(38)/2014-Wvg/39-40 dated 17.03.2016. On the basis of TC's comments, the Committee decided to fix the ad-hoc I/O norms as under:-			
	Export item	Qty	Import Item	Qty
	Horse Riding Body Protector for Adult made from rubber sheet 11 MM and 22 MM contents in export product 1. Rubber Sheet 11 MM should be 631.30 Sq. Meter 2. Rubber sheet 22 mm should be 2044.20 Sq meter.	6313.00Nos.	11MM Rubber	707.06Sq.Mtr 1046.06Kg
			22MM Rubber	2121.17Sq.Mtr 6679.15Kgs
	Horse Riding Body Protector for Junior Made from Rubber Sheet 11 MM and 22MM contents in export product 1. Rubber sheet 11MM should	7314.00Nos	11MM Rubber	614.38Sq.Mtr 906.94Kgs
			22MM Rubber	2047.92Sq.Mtr 6450.95Kgs.

[Signature]

योगेन्द्र सिंह/YOGINDER SINGH
उप-सहायक निदेशक, विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Department of Commerce
सत्यमेव जयते, नई दिल्ली
Kalyan Bhawan, New Delhi

	be 654.78 Sq. Meter 2. Rubber sheet 22 MM Should be 2020.05 Sq. Meter			
	RA may take consequential action as per policy/procedure.			

Rup

	662 Case No.:8/5/85- ALC3/2016	Party Name:DHIRENDRA INTERNATIONAL PVT.LTD.,	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00021/AM17/	RLA File :56/24/040/00003/AM17/	Lic.No/Date:5610004908 17.05.2016	Deferred
13	The Committee decided to refer the case to Spices Board for written comments along with all supporting documents. The case is deferred for 27.04.2017.			

Rup

	663 Case No.:28/7/85- ALC3/2014	Party Name:SONIC BIOCHEM EXTRACTIONS LTD.,	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00064/AM15/	RLA File :56/24/040/00048/AM14/	Lic.No/Date:5610003829 11.03.2014	Deferred
14	The Committee decided to call for justification for Hexane as it is reusable. Further export product does not specify the percentage of protein or any fortification with protein isolate. The case is deferred for 27.04.2017.			

Rup

	664 Case No.:6/14/85- ALC3/2016	Party Name:MARINE HYDROCOLLOIDS	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:	
	HQ File :01/85/050/00130/AM17/	RLA File :10/24/040/00077/AM17/	Lic.No/Date:1010059651 08.11.2016	Approved	
15	The Committee noted that NC in its meeting No. 18 dt. 18.02.2016 has earlier approved similar case of this firm for same export/import item. The Committee decided to fix the ad-hoc input output norms on the repeat basis as under:-				
	Export Item		Qty	Import Item	Qty
	Agar Agar Powder Grade Food Bacteriological Microbiological Pharma		1.00MT	Agar Agar Powder Commercial Grade	1.1016MT
	RA may take consequential action as per policy/procedure.				

hkt

योगेंद्र सिंह/YOGINDER SINGH
उप महासंचालक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महासंचालक
Directorate General of Foreign Trade
वणिज्य विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Bhawan, New Delhi

Rup

665 Case No.:5/16/85- ALC3/2016	Party Name:OHSUNG ELECTRONICS INDIA PRIVATE LIMTIED	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
HQ File :01/85/050/00162/AM17/	RLA File :31/83/040/00151/AM17/	Lic.No/Date:3110066577 07.02.2017	Approved

The Committee noted the comments of DIPP furnished vide their office memorandum No. 7/64/2017-TSW/34 dated 09.03.2017. On the basis of DIPP's comments, the Committee decided to fix the ad-hoc input output norms as under:-

16

Export Item	Qty
EZB Easy Bake Ultimate Oven Baking Star B4867-EXF Electric Toy	80,000.00Nos.

S.No.	Import Item	Qty
1	Resin Granules Moplen EP332K (Color -NP)	120781.00Kgs as 1.027Kg/Kg content in export item.
2	Resin Granules Zytel-FG101L, NC010 (Color-NP)	6410.00Kgs as 1.05Kg/Kg content in export item.
3	Resin Granules ABS PA -757 (Color -NP)	6552.00Kg on net to net basis.
4	Resin Granules KR-03 K-Resin (Color-NP)	10128.00Kg as 1.03Kg/Kg content in export item.
5	Resin Granules Lupol GP-3156F (Color-NP)	4604.00Kgs
6	MASTER BATCH SNOW WHITE K0UG7 - M3HKC	(For item 6 to 13)2% of FOB value of exports.
7	MASTER BATCH SNOW WHITE K0UG8- M3HKC	
8	MASTER BATCH BLUE K5HM9- M3HKC	
9	MASTER BATCH PINK K4E57 -M3HKC	
10	PRINTING INK 801-112600,Gray 429C	
11	PRINTING INK 750-322230,Gray 429C	
12	PRINTING INK 750-322240,MATT BLUE-18-4043TPX	
13	THINNER 000-945 FOR 801 Series Silk screen Printing	
14	ALUMINUM PAN (TBD) Material -Aluminium (1100-H26)	80000.00Nos on net to net basis.
15	WIRE AC wire =SPT -2 # 18/2C 105C L=19" =48.26 cm (Only Single core with UL Mark)	
16	POWER CORD Toy Plug (DGP-01B) +NISPT -2# /2C 105C L=87"	
17	EZB SPARKLE CAKE ASST EZB SPARKLE CAKE ASST	Not allowed as it is not a component of export item
18	RED ELECTRIC WIRE Silica gel Fibre 305mm 7X0.26MM 22 AWG 200 Digree Celcius Two end tear off 4,12.7mm	Net to net basis with accountability clause.
19	BLACK ELECTRIC WIRE	

16/17

योगेश कुमार शर्मा YOGINDER SINGH
जय महाराष्ट्र
Dy. Director General of Foreign Trade
विदेशी व्यापार महासंचालक
Directorate General of Foreign Trade
वणिज्य विभाग/Department of Commerce
उत्तर प्रदेश, राई बिल्डिंग
Lucknow, Uttar Pradesh

		Silica gel Fibre 305mm 7X0.26MM 22 AWG 200 Digree Celcius Two end tear off 4,12.7mm	
20		LED 5mm 5ZC2SC40-15 White Super Bright (RoHS)	
21		ROTARY AC On/Off SWITCH XY3/YX3-145 6A 125V UL (RoHS)	
22		STRAIN RELIEF BUSH HEYCO ST100N (1829) BLACK	
23		CLOSE-END CONNECTOR ID3.0 OD5.5 L 20MM	

RA may take consequential action as per policy/procedure.

Rms

	666	Party Name:Amar Singh & Sons, Jammu	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/171/159/AM17 RA F.No. 18/24/40/004/AM17	Fixation of ad-hoc input output norms in terms of para 4.06 of HBP (2015-20) for export of Walnut Kernel against import of SERR Walnuts Inshell and Chandler Walnuts Inshell.	Approved	
17	The Committee noted the comments of MFPI furnished vide their O.M. No. 4(16)/2016-DGFT dated 21.03.2017. On the basis of MFPI's comments, the Committee decided to fix the ad-hoc input output norms as under:-			
	Export Item	Qty	Import Item	Qty
	Walnut Kernels of same variety and grade as imported	80.00MT	SERR Walnut In shell	200.00MT
	Walnut Kernels same variety and grade as imported	120.00MT	Chandler Walnut In shell	300.00MT

RA may take consequential action as per policy/procedure.

Rms

	667	Party Name:Kashmir Walnuts, Anantnag	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/162/053/AM17 RA F.No. 55/24/40/001/AM17	Fixation of ad-hoc input output norms in terms of para 4.06 of HBP (2015-20) for export of Walnut Kernel against import of Walnut In shell.	Approved	
18	The Committee noted the comments of MFPI furnished vide O.M. No. 4(31)/2015-DGFT dated 07.03.2017. On the basis of MFPI's comments, the Committee decided to fix the ad-hoc input output norms as under:-			
	Export Item	Qty	Import Item	Qty
	Walnut Kernels same variety and grade as imported	48.500MT	Walnut In shell Chandler # 1 Internal Jumbo/Large	100.00MT

योगेश्वर सिंह/YOGINDER SINGH
रज्य मंडल-देशीय विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशक
Directorate General of Foreign Trade
आर्थिक विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

RA may take consequential action as per policy/procedure.

[Signature]

19	668	Party Name:Spartan Sports Industries	Meet No/Date:17/85-ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/108/AM13/	RLA File :30/24/040/016/AM13/	Lic.No/Date:3010086781 13.06.2012	Deferred
	Request for review of ad-hoc input output norms already fixed by NC in respect of AA issued in terms of para 4.7 of HBP, Vol.I (2009-14). The Committee noted that the comments are awaited from MSME(Leather). The Committee decided to remind MSME(Leather) to expedite the comments. The case is deferred for 27.04.2017.			

[Signature]

20	669	Party Name:Spartan Sports Industries	Meet No/Date:17/85-ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/021/AM12	RLA File :30/24/040/08/AM12/	Lic.No/Date:3010074615 28.04.2011	Deferred
	Request for review of ad-hoc input output norms already fixed by NC in respect of AA issued in terms of para 4.7 of HBP, Vol.I (2009-14). The Committee noted that the comments are awaited from MSME(Leather). The Committee decided to remind MSME(Leather) to expedite the comments. The case is deferred for 27.04.2017.			

[Signature]

21	670	Party Name:Spartan Sports Industries	Meet No/Date:17/85-ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/002/AM12	RLA File :30/24/040/060/AM11	Lic.No/Date:3010072701 04.02.2011	Deferred
	Request for review of ad-hoc input output norms already fixed by NC in respect of AA issued in terms of para 4.7 of HBP, Vol.I (2009-14). The Committee noted that the comments are awaited from MSME(Leather). The Committee decided to remind MSME(Leather) to expedite the comments. The case is deferred for 27.04.2017.			

[Signature]

[Signature]

यशवीर सिंह/YOGINDER SINGH
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशक
Directorate General of Foreign Trade
व्यापार विभाग/Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

22	671 Case No.:19/14/85- ALC3/2015	Party Name:NAGAWAT TRADERS,	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00144/AM16/	RLA File :56/24/040/00033/AM16/	Lic.No/Date:5610004724 21.10.2015	Approved
	The Committee noted the comments of MFPI furnished vide their letter No. 4(46)/2015-DGFT dated 27.01.2017. On the basis of MFPI's comments, the Committee decided to fix the ad-hoc input output norms as under:-			
	Export Item	Qty	Import Item	Qty
	Coriander Powder of same origin, variety and grade	1.00Kg	Coriander Splits	1.02Kg (Including 2% wastage)
	RA may take consequential action as per policy/procedure.			

Rms

23	672 Case No.:6/5/85- ALC3/2015	Party Name:S N J BREWERIES PVT LTD	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00050/AM16/	RLA File :04/24/040/00036/AM16/	Lic.No/Date:0410160492 11.05.2015	Approved
	The Committee noted the comments of MFPI furnished vide their office memorandum No. 4(2)/2014-DGFT dated 08.03.2017. On the basis of MFPI's comments, the Committee decided to fix the ad-hoc input output norms as under:-			
	Export Item	Qty	Import Item	Qty
	Beer made from Malt (Alcoholic strength 6%)	1.00Litre	2 Row Barley Malt Hop Pellets Type 45	0.14Kg/Litre 0.000199Kg/Litre
RA may take consequential action as per policy/procedure.				

Rms

24	673 Case No.:4/13/85- ALC3/2016	Party Name:DHIRENDRA INTERNATIONAL PVT.LTD.,	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/00112/AM17/	RLA File :56/24/040/00019/AM17/	Lic.No/Date:5610004960 28.07.2016	Withdrawn
	The Committee noted that the firm has intimated that they have surrendered the subject AA to RA, Indore and the same has been confirmed vide RA's Indore letter dated 08.02.2017. The Committee decided to withdraw the case			

11/1.

Rms

योगेंद्र सिंह/YOGINDER SINGH
उप महासंचालक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वणिज्य विभाग/Department of Commerce
उत्तरेण नगर, नई दिल्ली
110002

	674	Party Name:S N J	Meet No/Date:17/85-	Status:
--	-----	------------------	---------------------	---------

25

Case No.:4/3/85- ALC3/2015	BREWERIES PVT LTD	ALC3/2016 30.03.2017	
HQ File :01/85/050/00018/AM16/	RLA File :04/24/040/00340/AM15/	Lic.No/Date:0410160393 08.04.2015	Approved
The Committee noted the comments of MFPI furnished vide their office memorandum No. 4(2)/2014-DGFT dated 08.03.2017. On the basis of MFPI's comments, the Committee decided to fix the ad-hoc input output norms as under:-			
Export Item	Qty	Import Item	Qty
Beer made from Malt (Alcoholic strength 6%)	1.00Litre	2 Row Barley Malt	0.14Kg/Litre
		Hop Pellets Type 45	0.000199Kg/Litre
RA may take consequential action as per policy/procedure.			

[Signature]

26	675	Party Name:Compact India Pvt. Ltd	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/201/AM16	RLA File :05/23/40/361/AM16	Lic.No/Date:0510396463 30.11.2015	Deferred
	Request for review of ad-hoc input output norms already fixed by NC in respect of AA issued in terms of para 4.07 of HBP, Vol.I (2015-20).			
	The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 27.04.2017.			

[Signature]

27	676	Party Name:Compact India Pvt. Ltd	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/106/AM16	RLA File :05/23/40/153/AM16	Lic.No/Date:0510394890 14.07.2015	Deferred
	Request for review of ad-hoc input output norms already fixed by NC in respect of AA issued in terms of para 4.07 of HBP, Vol.I (2015-20).			
	The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 27.04.2017.			

[Signature]

28	677	Party Name:Compact India Pvt. Ltd	Meet No/Date:17/85- ALC3/2016 30.03.2017	Status:
	HQ File :01/85/050/117/AM16	RLA File :05/23/40/266/AM16	Lic.No/Date:0510395758 29.09.2015	Deferred
	Request for review of ad-hoc input output norms already fixed by NC in respect of AA issued in terms of para 4.07 of HBP, Vol.I (2015-20).			
	The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 27.04.2017.			

[Signature]
 योगेश प्रियोगिन्दर सिन्घ
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce
 जयपुर भवन, नई दिल्ली
 Jyoti Bhawan, New Delhi

[Signature]